

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

217. IA/5519/2023 C.P. (IB)/627(MB)2020

**IN THE MATTER OF**

Siddhesh Bhalchandra Naik

... Petitioner

Vs

Rao Edusolutions Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 18.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. ANU JAGMOHAN SINGH,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Adjourned to **14.05.2024.**

Sd/-  
ANU JAGMOHAN SINGH  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/